

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
09-05-2024 AT 10:30 AM**

**CP No. 31/241/HDB/2023**  
u/s. 241 of Companies Act, 2013

**IN THE MATTER OF:**

Mr. Aveena Gudapati

...Petitioner

**AND**

M/s. Times Square Hotels Private Limited and 78 others

...Respondent

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Mr Anil Mukherji P, for petitioner present physically.  
Learned Counsel Mr Vivek Jain, for Respondent No.78 present physically.  
Learned Counsel Ms Anusha Moturi, for Respondent No.66 present through Video Conference.  
Learned Counsel Ms Nishitha, for Respondent Nos 1 to 4 present through Video Conference.  
For hearing, matter adjourned to 21.06.2024.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**